



2026:DHC:8025



\$~29

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010444072026
+ ARB.P. 1675/2026, I.A. 25672/2026, I.A. 25673/2026, I.A.
25674/2026
INDIAN BANKPetitioner

Through: Mr. Anant Gautam, Adv.

versus

UNION BANK OF INDIA & ANR.Respondents
Through:

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

18.09.2026

%

1. At the outset, learned Counsel for the Petitioner seeks leave to withdraw the present petition with liberty to file it again as and when the situation arises.

2. Leave and liberty, as aforesaid, is granted.

3. The present petition is dismissed as withdrawn. Pending application(s), if any, also stands dismissed.

OM PRAKASH SHUKLA, J

SEPTEMBER 18, 2026/ss